

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 568**  
ANSWERED ON 07<sup>TH</sup> FEBRUARY, 2025

**PROJECTS UNDER PMKSY**

**568. SHRI M. MOHAMED ABDULLA :**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) The number of projects under the PM Kisan Sampada Yojana (PMKSY) that have been sanctioned for Tamil Nadu so far; and the total funds allocated and spent for the state;
- (b) What specific initiatives that have been taken to ensure that farmers in Tamil Nadu benefit from the PMKSY, particularly in terms of increasing agro-processing infrastructure and value addition to crops; and
- (c) the manner in which Government plans to monitor and evaluate the progress of the sanctioned projects under the PM Kisan Sampada Yojana, and the timeline set for their completion?

**ANSWER**

MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

**(a) and (b):** The Ministry of Food Processing Industries is implementing Pradhan Mantri Kisan Sampada Yojana (PMKSY) as a Central Sector umbrella scheme to boost food processing industry by building infrastructure for cold chains and value addition, creating agro-processing clusters, connecting and augmenting supply chains, focusing on food processing, food safety & quality, and developing human resources & institutions directly benefitting farmers and consumers. The scheme is demand driven and funds are not allocated/sanctioned state-wise under any of the component schemes of PMKSY. As on 31.12.2024 under the component schemes of PMKSY, 148 projects have been approved in the State of Tamil Nadu with the project cost of ₹ 1959.23 crore and approved grants in aid/subsidy of ₹508.51 crore. So far, ₹305.1 crore has been released to these 148 projects and a total of 3,41,330 farmers have been benefitted.

**(c):** Government monitors and evaluates the progress of sanctioned projects under PMKSY by conducting regular review meetings and site visits to ensure the physical progress of the projects is in consonance with the financial progress of the project. Government may also constitute panel of experts /consultants for undertaking inspection of projects sanctioned under the schemes. The timeline for completion of the projects is as per the individual component Scheme Guidelines.

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